

F.No.137/99/2011-Service Tax
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs
Service Tax Wing

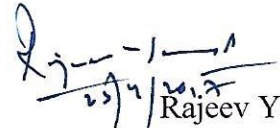
New Delhi, dated the 25th April, 2017

ORDER NO: 1 /2017-Service Tax

In exercise of the powers conferred by sub-rule(4) of rule 7 of the Service Tax Rules, 1994, the Central Board of Excise & Customs hereby extends the date of submission of the Form ST-3 for the period from 1st October 2016 to 31st March 2017, from 25th April, 2017 to 30th April, 2017.

The circumstances of a special nature, which have given rise to this extension of time, are as follows:

“ Intermittent difficulties have been faced by assesseees in accessing the ACES website on 25th April 2017”


25/4/2017
Rajeev Yadav
Director (Service Tax)

Central Board of Excise and Customs

To

All Chief Commissioners of Service Tax/Central Excise / Customs and Central Excise
Principal Directors General of Service Tax /Central Excise Intelligence /Audit/Systems
All Principal Commissioners/Commissioners of Service Tax/Central Excise/ Customs and Central Excise /LTU
All Principal/Additional Directors General Systems